NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 244/2016 RT CA (CAA) No. 112/Chd/Hry/2017

In the matter of scheme of amalgamation and demerger between:

Anant Raj Agencies Pvt. Ltd. and others.Petitioner-companies.

Present: - Mr. Atul V. Sood, Advocate for the petitioner-companies.

Mr. Rohan Mittal and Mr. Anchit Oswal, Advocates for the Objector M/s. Lalea Trading Limited.

The reports of the Chairperson in respect of the meetings held have been received. Learned counsel for the petitioner-companies seeks time to examine the reports and come back. Affidavit of service has, however, been filed by the learned counsel for the applicants.

List the matter on 30.08.2017.

(Justice R.P. Nagrath) Member (Judicial)

50/-

/ August 16, 2017